

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 3429
TO BE ANSWERED ON MONDAY, THE 15TH JULY, 2019
ASHADHA 24, 1941 (SAKA)

e-INVOICE SYSTEM

3429. SHRI KANUMURU RAGHU RAMA KRISHANA RAJU:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government is contemplating to introduce e-invoice system to plug the tax evasion by the traders and industries;

(b) if so, the details thereof; and

(c) the details of the norms and conditions of the e-invoice system?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

(a), (b) & (c) The e-Invoice system would provide a platform to the GST registered taxpayers to report B2B Invoice(s) online. This would enable automation of tax processes and facilitate tax compliance. The e-Invoice system would also help tax authorities in improving the monitoring of tax compliance.

The taxpayers would be provided the facility of uploading the Invoice(s) through various modes namely, online, offline tool, and ERP/Accounting software, as is being done for e-way bill.

GST Council, in its 35th meeting decided that Phase 1 of the roll out of this system would be voluntary, and is expected to be rolled out from January 2020.
